

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

C.P. No. 260 of 1994 In
O.A. No. 1476 of 1993

New Delhi this the 25th day of August, 1994

Mr. Justice S.K. Dhaon, Acting Chairman
Mr. B.N. Dhoundiyal, Member

(A)

1. Shri Surinder Kumar
R/o House No.1697 Kotla Mubarakpur,
New Delhi.

2. Shri Inderpal
R/o House No.41 Village &
Post Office Khajuri Khas,
Delhi. ...Petitioners

By Advocate Shri V.P. Sharma

Versus

Shri S.R. Goel,
Principal Pay & Accounts Officer,
Ministry of Food,
Government of India,
1688, Kasturba Gandhi Marg,
New Delhi. ...Respondent

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Acting Chairman

Counsel states that he may be permitted
to withdraw this Contempt Petition. Contempt Petition
dismissed as withdrawn.

(B.N. DHOUNDIYAL)
MEMBER (A)

S.K.
(S.K. DHAON)
ACTING CHAIRMAN

RKS